

Constitution of Committee of Creditor under Regulation 13 (2) (d) and Regulation 17 of CIRP Regulations as per the report submitted to Hon'ble NCLT dated 18.04.2022 is as follows

Sr No	Name of Financial Creditor	Claim under CIRP as on 07.01.2022	Claim Admitted under CIRP as on 18.04.2022	Claim not admitted / under Dispute	Claim under Verification	Voting Share (%)
1	United India Insurance Co.Ltd	71,14,86,409	3,49,85,000	-	67,65,01,409	0.0133%
2	Life Insurance Corporation of India	6,77,56,35,922	82,48,24,000	-	5,95,08,11,922	0.3145%
3	The Peerless General Finance and Investment Company Limited	9,00,44,23,422	1,36,20,21,309	-	7,64,24,02,113	0.5193%
4	Canbank Financial Services Limited	7,35,96,790	57,62,000	-	6,78,34,790	0.0022%
5	SBI Funds Management Limited (AMC for SBI Mutual Fund)	1,49,91,62,893	20,57,94,000	-	1,29,33,68,893	0.0785%
6	Punjab National Bank	23,22,48,734	2,88,11,000	-	20,34,37,734	0.0110%
7	The Administrator of the Specified Undertaking of the Trust of India (SUUTI)	57,18,76,73,194	55,58,54,48,283	-	1,60,22,24,911	21.1916%
8	UTI Trustee Company Private Limited	9,22,37,84,030	8,90,36,38,670	-	32,01,45,360	3.3945%
9	State Bank of India, Stressed Assets Management Branch- Coimbatore	2,13,66,20,11,122	1,63,39,71,58,872	-	50,26,48,52,250	62.2941%
10	Indian Bank, Stressed Assets Management Branch	5,83,33,00,000	2,64,42,47,606	-	3,18,90,52,394	1.0081%
11	Canara Bank (esyndicate Bank) Asset Recovery Management Branch	16,69,64,51,919	8,23,54,71,000	-	8,46,09,80,919	3.1397%
12	Canara Bank -Ootacamund Branch	53,25,02,699	86,48,060	-	52,38,54,639	0.0033%
13	Canbank Mutual Fund (now Canara Robeco Mutual Fund)	9,10,76,553	3,29,27,000	-	5,81,49,553	0.0126%
14	Ministry of Heavy Industries Government of India	24,46,17,01,999	21,02,98,67,367	-	3,43,18,34,632	8.0175%
	TOTAL	3,45,98,50,55,686	2,62,29,96,04,167	-	83,68,54,51,519	100%